[भी कृष्य प्रताप सिंह]

करने के लिए बापकी क्या योजना है, उसका विस्तृत विवरण दिया जाये? मंत्री महोदय दामोदर घाटी परियोजना दोवने गये थे, में जानना चाहता हूं कि उनका लक्ष्य क्या था और वहां बैठकर उन्होंने क्या किया और पिछले तीन महीने में विजली का किनना उत्पादन हुआ? इसका ब्योरा मंत्री महोदय दै।

मीं एक और जारोप लगाता हूं कि वामोदर घाटी परियोजना से जो विहार प्रदेश को 35 प्रतिशत बिजली मिलनी चाहिए, वह नहीं मिलती हैं। जो बिजली वहां उत्पादित होती हैं, उसका ठीक से बंटचारा नहीं होता हैं। मेरा सरकार से और मंत्री महोदय से यह आग्रह है कि बिहार के पिछड़िपन को देखते हुए, मुजफ्फरपुर में जो धर्मल पावर स्टेशन बैठाने की योजना हैं, उसके बारे में वह बतायें कि उसमें क्या करने जा रहें हैं? मंत्री महोदय ने कई योजनाकों की चर्ला की हैं लेकिन उस योजना की चर्ला की हैं कि उसमें वह क्या करने जा रहें हैं और वह योजना क्या हैं?

मैं मंत्री महोदय से मांग करता हूं कि वह स्पष्ट बतायें कि उस योजना को कब तक पूरा करने का उनका लक्ष्य है और वह उसमें क्या सहायता दोने जा रहे हैं?

इन शब्दों के साथ मैं ये ही दो प्रश्न मंत्री महोदय के सामने रख रहा हूं और में आशा करता हूं कि वह इसका जवाब देंगे।

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Deputy-Speaker, Sir, there is a place called kalelgaon and we are going to have a super-thermal power station there. The project report is being prepared which has to be submitted for the approval of the World Bank. I am very happy to inform the House that there is enough coal to meet the needs of the power house; the coal pithead as quite nearby. About Muzaffarpur, I do not have enough information today with me. I will furnish it leter on.

RESIGNATION BY MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that a letter was received in the Lok Sabha Secreta-

riat on 19th May, 1980 from Shri B. N. Bahuguna, an elected Member from Garhwal, constituency of Uttar Pradesh, resigning his seat in the Lok Sabha. The Speaker has accepted his resignation with effect from the 19th May, 1980.

MATTERS UNDER RULE 377

(i) BANK CREDIT FACILITIES TO RURAL POPULATION

SHRI RAMAVATAR SHASTRI (Patna) Sir, under Rule 377, I beg to submit the following:—

AN HON MEMBER Let him speak in Hindi.

MR. DEPUTY-SPEAKER: He has given the notice in English.

SHRI RAMAVATAR SHASTRI: In spite of nationalisation of Banks advances to the rural and agricultural sectors had so far been only 20 to 25 per cent of the total advances and monopolists still had their firm gripover the bank credit. Naturally, the aims of giving advances to large number of rural population are not realised.

During the pre-nationalisation days, credit to the agriculture and rural sectors had never exceeded two per cent. But, during the years since nationalisation it now had reached 20 to 25 per cent. But, this must be increased to 60 per cent in the best interests of the nation's economy, which, due to our faulty system of economic management, was capitalistic in functioning.

In the end Sir, I would urge upon the Government to see that the rural sector which had been given priority is given its due share.

(ii) INCIDENTS OF VIOLENCE DURING RECENT ASSEMBLY ELECTIONS

PROF. MADHU DANDAVATE (Rajapur): Mr. Deputy Speaker, Sir, with your permission I wish to raise the following matter of urgent public importance.